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O.A. No. 73/05

ORDER DATED 9<sup>th</sup> SEPTEMBER, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)  
Hon'ble Mr. C.R. Mohapatra, Member (A)

It is reported that the applicant is no-more. However, this Tribunal has given much opportunity to implead and/or to substitute the legal heirs, if any, of the applicant. No body has so far turned up. Hence, this application is dismissed as abated.

Member(A)

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MEMBER (J)